Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 108 of 2014 and IA Nos. 250 of 2014 & 348 of 2014, A.No. 122 of 2014, A.No. 18 of 2013, A.No. 119 of 2014 & IA Nos. 265 of 2014 and 325 of 2014

Dated : 14th January, 2015

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 108 of 2014 and IA Nos. 250 of 2014 and 348 of 2014

In the matter of:

Power Company of Karnataka Ltd. & Ors. …. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s)	:	Mr. M. G. Ramachandran, Mr. Anand K. Ganesan and Ms. Poorva Saigal
Counsel for the Respondent (s)	:	Mr. C.S. Vaidyanathan, Sr. Adv. Mr. Sakya Singha Chaudhuri, Mr. Anand Kr. Shrivastava, Ms. Kanika Chugh Mr. Dhananjay Baijal and Mr. Nikhil Nayyar for Resp. No.1

Appeal No. 122 of 2014

M/s Janajagriti Samithi Karnataka … Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s)	:	-
Counsel for the Respondent (s)	:	Mr. C.S. Vaidyanathan, Sr. Adv. Mr. Sakya Singha Chaudhuri, Mr. Anand Kr. Shrivastava, Ms. Kanika Chugh

Appeal No. 18 of 2013

Power Company of Karnataka Ltd. & Ors. …. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s)	:	Mr. M. G. Ramachandran, Mr. Anand K. Ganesan and Ms. Poorva Saigal
Counsel for the Respondent (s)	:	Mr. C.S. Vaidyanathan, Sr. Adv. Mr. Sakya Singha Chaudhuri, Mr. Anand Kr. Shrivastava, Ms. Kanika Chugh Mr. Dhananjay Baijal and Mr. Nikhil Nayyar for Resp. No.1

Appeal No. 119 of 2014 & IA Nos. 265 of 2014 and 325 of 2014

Udupi Power Corporation Ltd. …. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s)	:	Mr. C.S. Vaidyanathan, Sr. Adv. Mr. Sakya Singha Chaudhuri, Mr. Anand Kr. Shrivastava, Ms. Kanika Chugh
Counsel for the Respondent (s)	:	Mr. Dhananjay Baijal and Mr. Nikhil Nayyar for Resp. No.1

ORDER

Heard Mr. M.G.Ramachandran, learned counsel for the appellant in Appeal No. 108 of 2014.

List the matter on ***20th and 21st January, 2015*** for further hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

sh/vg